

ITEM NO.802

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s).18738/2023

QURBAN ALI

Petitioner(s)

VERSUS

CENTRAL BOARD OF FILM CERTIFICATION & ANR.

Respondent(s)

WITH

Diary No 18768 of 2023

Date : 03-05-2023 These petitions were mentioned today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Nizam Pasha, Adv.
Ms. Sumita Hazarika, AOR
Ms. Rashmi Singh, Adv.

Mr. Choudhary Ali Zia Kabir, Adv.
Mr. Anshuman Anshuman, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Upon being mentioned, taken on board.
- 2 In view of the order which has been passed in Writ Petition (Civil) Diary No 18735 of 2023 and since the matter pertains to the same film, the petitions are disposed of by granting liberty to the petitioners to move the jurisdictional High Court.
- 3 Pending application, if any, stands disposed of.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR